GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE RAJYA SABHA

UNSTARRED QUESTION NO-2739

TO BE ANSWER ON THE 19/03/2021 CREATION OF CORPUS FUND FOR CROP DIVERSIFICATION

2739. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the Ministry has any plan to request the Ministry of Finance to create a special corpus fund for crop diversification so that the burden of procuring wheat and paddy could be curtailed;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (c): Crop Diversification Programme (CDP) is being implemented in Original Green Revolution States viz: Punjab, Haryana and Western Uttar Pradesh, as a sub scheme of Centrally Sponsored Scheme of Rashtriya Krishi Vikas Yojana (RKVY) since 2013-14 to divert the area of paddy crop to alternative crops like pulses, oilseeds, coarse cereals, nutri cereals, cotton etc. Under CDP, Grant-in-aid is given to the scheme implementing states. Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW) has no plan for creation of a special corpus fund for crop diversification.

Government of India is also supplementing the efforts of state governments to encourage diversified production of crops such as pulses, coarse cereals, nutri cereals, cotton & oilseeds under National Food Security Mission (NFSM) and horticultural crops under Mission for Integrated Development of Horticulture (MIDH). Government of India also provide flexibility to the states for state specific needs/priorities under RKVY. The state can promote crop diversification under RKVY with the approval of State Level Sanctioning Committee (SLSC) headed by Chief Secretary of the State.
